

nes of ammonia and 1000 tonnes of urea per day and to reconsider the question of location of the site from the point of view of availability of good coal for the requirements of the plant. The report is awaited.

**करेंसी नोटों पर मुद्रणालय का नाम
छापना जाना**

1186. श्री भ्रातृ दास: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार 1947 से पहले की भांति 100 रुपये तथा 1,000 रुपये के करेंसी नोटों पर मुद्रणालय का नाम छापने के प्रश्न पर विचार कर रही है;

(ख) यदि हां, तो क्या इससे छिपे हुए धन के परिचालन पर कोई प्रभाव पड़ेगा ; और

(ग) क्या इसके परिणामस्वरूप छिपा हुआ धन बाहर आ जायेगा ?

उप-प्रधान मंत्री और वित्त मंत्री (श्री मोरारजी देसाई) : (क) जी, नहीं । करेंसी नोटों और बैंक नोटों पर छपेखाने का नाम छापने की प्रथा कभी नहीं रहो और न सरकार किसी ऐसे प्रस्ताव पर विचार कर रही है ।

(ख) और (ग). सरकार यह नहीं सक्षम हो कि ऐसा करने से वे परिणाम निकालेंगे जितका उल्लेख किया गया है ।

Expert of Oil to Nepal

1187. **Shri Hem Raj:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the quantity of oil exported to Nepal during 1964-65 and 1965-66; and

(b) the quantity proposed to be exported in 1966-67?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a)

Year	Quantity (MT) of products exported.
1964-65	39,510
1965-66	37,490

(b) 45,180 metric tonnes.

Head Office of State Bank of India at Patna

1188. **Shri Deven Sen:**
Shri Madhu Limaye:

Will the Minister of Finance be pleased to state:

(a) whether the Government of Bihar have made any proposal or the Patna Branch of the State Bank of India Staff Association have made any suggestion to the effect that a separate Head Office be opened in Patna for Bihar State;

(b) whether similar separate Head Offices have been opened in Ahmedabad, Hyderabad and Kanpur;

(c) the profit per year of these Branches at the time of their constitution as Head Offices and the profit of the Patna Branch last year;

(d) the reaction of the State Bank thereto; and

(e) whether Government propose to issue directions to the State Bank in regard to the opening of the Head Office in Patna?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No suggestion has been made either by the Government of Bihar or by the State Bank of India Staff Association for the establish-

ment of a Local Head Office of the State Bank of India at Patna.

(b) Yes.

(c) Kanpur and Ahmedabad Local Head Offices were established in 1964 and their profits for the year 1963 were Rs. 23.60 lakhs and Rs. 17.47 lakhs respectively. Hyderabad Local Head Office, which was established in 1965, made a profit of Rs. 9.07 lakhs in 1964. The Patna Branch made a profit of Rs. 19.06 lakhs in 1965. These are approximate profit figures on a notional basis.

(d) Does not arise in view of the reply given to part (a).

(e) No. The State Bank has however decided, on administrative considerations, to establish a regional office at Patna.

Release of Foreign exchange to Students going Abroad

1189. Shri P. G. Sen: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Reserve Bank of India has changed the Rules governing the release of foreign exchange to students going abroad for higher studies during the academic year 1967-68; and

(b) if so, the reasons therefor?

The Deputy Prime Minister and Minister of Finance (Shri Morarji De-sai): (a) Yes, Sir.

(b) The changes made in the Rules and the reasons therefor are indicated in the statement laid on the Table of the House.

Statements

Change	Reason
i) Students wishing to take Courses in engineering abroad will now need to have either a Degree in Engineering from an Indian University with not less than 55 per cent marks or a B.Sc. Degree with not less than 60 per cent marks to be eligible for release of foreign exchange. This rule will apply uniformly irrespective of the University or institution where admission has been secured.	It was felt that with increased facilities for study of engineering in India, a minimum marks restriction should be introduced even in respect of technical subjects.
(ii) Exchange will be released for taking up diploma courses in specified technical subjects by Graduates and undergraduates provided the candidates have secured not less than 60 per cent marks at the Matriculation or a higher examination in India.	Earlier this facility was available at certain specific institutions. Now this has been extended for all institutions.
(iii) From now onwards, foreign exchange will not be released for the Preparatory Courses including GCE (Advance Level).	Since higher minimum educational qualifications have now been prescribed for studies in technical subjects, it was not necessary to allow releases for such courses.
(iv) Scale of exchange released to students proceeding to U.K. and the Continent has been revised to £ 600/- per annum for living expenses plus fees.	To provide for the increased cost of living in U.K.

जलमैर में तेल की खोज

1190. श्री प० सा० बाबूबाबू : क्या जलमैर में तेल की खोज करने के लिए सरकार को पैसे खर्च करने की आवश्यकता है ?

(क) क्या राजस्थान के जिला जलमैर के क्षेत्र में तेल की खोज करने के लिए सरकार को पैसे खर्च करने की आवश्यकता है ?

की खोज करने का काम प्रारम्भ किया गया है ;

(ख) यदि हाँ, तो उसके क्या परिणाम निकले हैं ?

(ग) क्या उन स्थानों में तेल खोजक कारखाना स्थापित करने का विचार है ; और